

COURT NO. 11**THE HONOURABLE MRS JUSTICE SUREPALLI NANDA**

To be heard on Tuesday the 25th day of August 2026 (AT 10:30 AM - HYBRID MODE) NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION</u>					
1	CRP/2614/2026	Lakavath Ganesh Vs Muneer Ahmed	NAMBI KRISHNA		SANGAREDDY
2	CRP/2618/2026 IA 1/2026(Stay Petition)	T.Laxma Reddy Vs Y.Vijay Kumar	G MALLIKHARJUNA RAO		SANGAREDDY
<u>ADMISSION (CIVIL SUPPLIES)</u>					
3	WP/27918/2026 IA 1/2026(Direction Petition)	Shaik Rafeeq Vs The State of Telangana,	K VENUMADHAV	GP FOR CIVIL SUPPLIES GP FOR HOME (R3)	MEDCHAL- MALKAJGIRI
4	WP/27945/2026 IA 1/2026(Direction Petition)	Pebba Sai Kumar Vs The State of Telangana	ALLURI DIVAKAR REDDY	GP FOR CIVIL SUPPLIES	KAMAREDDY
5	WP/27952/2026 IA 1/2026(Direction Petition)	Moin Khan Vs The State of Telangana	ALLURI DIVAKAR REDDY	GP FOR CIVIL SUPPLIES	NIZAMABAD
6	WP/28090/2026 IA 1/2026(Direction Petition)	Agarwal Yogeshkumar Santoshbhai @Yogesh Kumar S Agarwal, Vs The State of Telangana	LAXMAIAH KANCHANI	GP FOR CIVIL SUPPLIES GP FOR HOME (R5)	SIDDIPET
7	WP/28127/2026 IA 1/2026(Direction Petition)	Shaik Arif Vs The State of Telangana	ALLURI DIVAKAR REDDY	GP FOR CIVIL SUPPLIES GP FOR HOME (R4)	NIZAMABAD
8	WP/28202/2026 IA 1/2026(Direction Petition)	M/s. Sri Sai Srinivas AA Industries, Vs State of Telangana,	K DURGA PRASAD	GP FOR CIVIL SUPPLIES	NIZAMABAD
9	WP/28224/2026 IA 1/2026(Direction Petition)	Sri Arra Ramesh, Vs The State of Telangana	BHARGAVAKRISHNA.L	GP FOR CIVIL SUPPLIES	KAMAREDDY
10	WP/28237/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	M/s Sri Venkateshwara Traders, Vs The State of Telangana,	G SUNDARESAN	GP FOR CIVIL SUPPLIES GP FOR HOME (R7)	SANGAREDDY
11	WP/28246/2026 IA 1/2026(Direction Petition)	Shankar Chitnalli Vs The State of Telangana	DASI RAMESH	GP FOR CIVIL SUPPLIES GP FOR HOME (R5)	SANGAREDDY
12	WP/28260/2026 IA 1/2026(Direction Petition)	Kamleshbhai Kodyatar Vs The State of Telangana	DASI RAMESH	GP FOR CIVIL SUPPLIES	SANGAREDDY
13	WP/28261/2026 IA 1/2026(Suspension Petition)	M/s Jai Hanuman Rice Mill Vs The State of Telangana	BHARGAVAKRISHNA.L	GP FOR CIVIL SUPPLIES	NIRMAL
14	WP/28268/2026 IA 1/2026(Direction Petition)	Mohammed Nisaroddin Vs The State of Telangana	DASI RAMESH	GP FOR CIVIL SUPPLIES GP FOR HOME (R5)	SANGAREDDY

ADMISSION (ENDOWMENTS)

15	WP/28009/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	S. Raviteja Goud Vs The State of Telangana	YEMMIGANUR SOMA SRINATH REDDY	GP FOR ENDOWMENTS	MAHABUBNA GAR
----	--	--	----------------------------------	-------------------	------------------

ADMISSION (STAMPS AND REGISTRATION)

16	WP/27866/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	M/s. DVR Estates and Development Constructions, Vs The State of Telangana,	A P SURESH RAM	GP FOR STAMPS AND REGISTRATION	YADADRI BHUVANAGIRI
----	---	--	----------------	--------------------------------	------------------------

ADMISSION (AGRICULTURE)

17	WP/28204/2026 IA 1/2026(Direction Petition)	Resham Sridhar, Vs The State of Telangana,	ALLU MIDHUN KUMAR	GP FOR AGRICULTURE	HYDERABAD
----	--	--	-------------------	--------------------	-----------

ADMISSION (Forest)

18	WP/27890/2026 IA 1/2026(Direction Petition)	Shaik Shamsheddin Vs The State of Telangana	GUDI MADHUSUDHAN REDDY	GP FOR FORESTS	KUMURAM BHEEM ASIFABAD
19	WP/27916/2026 IA 1/2026(Direction Petition)	Bhanavath Shakru Vs The State of Telangana,	P VENKATESWAR RAO	GP FOR FORESTS	NALGONDA
20	WP/27969/2026 IA 1/2026(Direction Petition)	Kavali Raju Vs The State of Telangana,	B MALLESHA	GP FOR FORESTS GP FOR HOME (R4)	RANGA REDDY
21	WP/28058/2026 IA 1/2026(Direction Petition)	Kanagala Sambasiva Rao Vs The State of Telangana	KARUNAKAR REDDY	GP FOR FORESTS GP FOR REVENUE (R5)	KHAMMAM
22	WP/28093/2026 IA 1/2026(Direction Petition)	Sri Avusali Chennappa, Vs The State of Telangana,	D SATYANARAYANA	GP FOR FORESTS	MEDAK
23	WP/28220/2026 IA 1/2026(Direction Petition)	Smt. Tarabai Vs The State of Telangana	LAKSHMI KANTH	GP FOR FORESTS GP FOR REVENUE (R4)	VIKARABAD

ADMISSION (Finance and Planning)

24	WP/27295/2026 IA 1/2026(Direction Petition)	Siripelli Latchavva Vs The Principal Secretary to Government	HARI KISHAN KUDIKALA	GP FOR FINANCE PLANNING GP FOR REVENUE (R2)	JAGTIAL
----	--	--	----------------------	---	---------

ADMISSION (TRANSPORT)

25	WP/28266/2026 IA 1/2026(Direction Petition)	Shaik Sajeed Vs The Special Chief Secretary to Government (Transport, R and B Department)	MD NAZEERUDDIN KHAN	GP FOR TRANSPORT	HYDERABAD
----	--	---	---------------------	------------------	-----------

ADMISSION (WOMEN & CHILD WELFARE)

26	WP/27888/2026 IA 1/2026(Stay Petition)	Manchala Rajitha Vs The State of Telangana	B SIVA PRASAD	GP FOR WOMEN DEV CHILD WELFARE	HYDERABAD
27	WP/28188/2026 IA 1/2026(Direction Petition)	Mrs. Eti Gautam Vs The State of Telangana	PAVAN KUMAR V YADAVALLI	GP FOR SOCIAL WELFARE GP FOR REVENUE (R2)	HYDERABAD

ADMISSION - RIGHT TO INFORMATION ACT

28	WP/27050/2026 IA 1/2026(Direction Petition)	Mohd Jaffer Meeran Vs The State of Telangana	MOHAMMED BIN AMER	GP FOR INFORMATION TECHNOLOGY	HYDERABAD
29	WP/27070/2026 IA 1/2026(Direction Petition)	Mohd. Abdul Raheem Vs	M A H AMJAD	GP FOR INFORMATION TECHNOLOGY	SANGAREDD Y

Petition)

State of Telangana

COURT NO. 11**THE HONOURABLE MRS JUSTICE SUREPALLI NANDA****To be heard on Tuesday the 25th day of August 2026 (AFTER MOTION LIST)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR HEARING					
30	WP/2236/2023 IA 1/2023(Direction Petition) IA 3/2023(Additional Material Petition) IA 1/2024(Fix an Early Date) IA 2/2025(Amendment Petition)	A. Amul Babu Vs State of Telangana	P LALITHA KAMESH	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R3) PONNAM MAHESH BABU (R10) PONNAM MAHESH BABU (R8) GP FOR EDUCATION (R2) PONNAM MAHESH BABU (R9)	RANGA REDDY
31	WP/13618/2022 IA 1/2022(Suspension Petition) IA 2/2022(Vacate Stay Petition)	G.Srinath Goud Vs State of Telangana	SAI PRASEN GUNDAVARAM	GP FOR ENDOWMENTS M VIDYASAGAR (R7) M VIDYASAGAR (R5) M VIDYASAGAR AADESH VARMA (R6) JAGAN MOHAN REDDY KOTHA (R4)	HYDERABAD
32	WP/43819/2022 IA 1/2022(Suspension Petition) WP/22918/2022 WP/43839/2022	Sharada Bai Peeti Vs State of Telangana	B NAVA PRAVALIKA GOUD	GP FOR CIVIL SUPPLIES DOMINIC FERNANDES (SC FOR IOCL) (R2)	RANGA REDDY
33	WP/22918/2022 IA 1/2022(Suspension Petition)	SHARADA BAI PEETI Vs STATE OF TELANGANA	SUNIL B GANU	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R4) DOMINIC FERNANDES (SC FOR IOCL) (R3)	RANGA REDDY
34	WP/43839/2022 IA 1/2022(Suspension Petition)	SHARADA BAI PEETI Vs STATE OF TELANGANA	B NAVA PRAVALIKA GOUD	GP FOR CIVIL SUPPLIES DOMINIC FERNANDES (SC FOR IOCL) (R3)	RANGA REDDY
35	WP/27608/2024 IA 1/2024(Direction Petition)	S.Satyanarayana, Vs State of Telangana,	G VASANTHA RAYUDU	GP FOR STAMPS AND REGISTRATION K V SEKHAR (R5)	HYDERABAD
36	WP/37112/2025 IA 1/2025(Direction Petition) IA 1/2026(Amendment Petition) WP/10859/2026	Vadde Gopal Reddy Vs The State of Telangana	SRINIVASA RAO PUTLURI	GP FOR REVENUE	KARIMNAGAR
37	WP/10859/2026 IA 1/2026(Direction Petition)	DURGAM LATHA Vs THE STATE OF TELANGANA	SRINIVASA RAO PUTLURI	GP FOR REVENUE GP FOR STAMPS AND REGISTRATION (R4)	KARIMNAGAR
38	CC/2103/2026 IA 1/2026(Direction Petition)	K. Nagesh Reddy, Vs Sandeep Kumar Sultania IAS	PRABHAKAR PERI	GP FOR FINANCE PLANNING GP FOR STAMPS AND REGISTRATION (R4)	MEDCHAL- MALKAJGIRI
39	WP/3921/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	Matrix Palm Oil Industries Private Limited Vs State of Telangana	ROHIT POGULA	GP FOR AGRICULTURE SANNAPANENI LOHIT (R3)	HYDERABAD
FOR ORDERS					
40	WP/16074/2026 IA 1/2026(Direction Petition) IA 3/2026(Direction Petition)	Syeda Asra Ahmed Vs The State of Telangana	SHABANA MUNAWAR	GP FOR WOMEN DEV CHILD WELFARE	HYDERABAD

ADMISSION

41	WP/18412/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition)	T. Muralidhar Rao Vs The State of Telangana	PRATUSHA BOPPANA	GP FOR ASSIGNMENT SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R4)	RANGA REDDY
42	WP/32778/2023 IA 1/2023(Direction Petition) IA 2/2025(Permission Petition)	Dasari Jayaraju Vs The State of Telangana	K.V.V. VEDANTHA CHARYA	GP FOR WOMEN DEV CHILD WELFARE PONUGUPATI SUMAN (R7) PONUGUPATI SUMAN (R8) GP FOR REVENUE (R3)	BHADRADRI KOTHAGUDE M
43	WP/26297/2025 IA 1/2025(Direction Petition)	Mr. Mohammed Abdul Khuddus Vs The State of Telangana	MIR MUKARRAM ALI	GP FOR STAMPS AND REGISTRATION FARHAN AZAM KHAN (SC FOR TSWB) (R2)	MEDCHAL- MALKAJGIRI
44	WP/33534/2025 IA 1/2025(Direction Petition) IA 1/2026(Fix an Early Date)	Raparthi Naresh Vs The State of Telangana	SARDAR JASBEER SINGH	GP FOR STAMPS AND REGISTRATION FARHAN AZAM KHAN (SC FOR TSWB) (R4)	HYDERABAD
45	WP/40444/2025 IA 1/2025(Suspension Petition) IA 1/2026(Permission Petition) WP/34927/2025	V. Koteswara Rao Vs The State of Telangana	D S V G NAGARAJU	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
46	WP/34927/2025 IA 1/2025(Suspension Petition)	V. KOTESWARA RAO Vs THE STATE OF TELANGANA	D S V G NAGARAJU	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
47	CC/697/2026	Nalla Malla Reddy Education Society Vs Dr. Yogita Rana, IAS,	G NARENDER REDDY		MEDCHAL- MALKAJGIRI
48	CRP/1868/2026 IA 1/2026(Stay Petition)	Banoth Jamuna Vs Banoth Sornla	H PRASHANTH RAJ	BANAVATH NAGESHWAR RAO	JANGAON R1 TO R4, R6 TO R8 APP BY M/S. B. NAGESWAR RAO, CAVEATOR.
49	CRP/2269/2026 IA 1/2026(Stay Petition)	S. Shiva Kumar Vs M. Nagi Reddy	SRIDHAR BHUVANAGIRI		SANGAREDD Y RR 1, 2 SERVED AS PER VIDE MEMO USR NO. 95788/2026
50	CRP/2271/2026 IA 1/2026(Stay Petition)	Koduru Swarna Suvarna Reddy Vs Veerareddy Sudheer Reddy	NIRAJA G		JANGAON R7, R10, R11, R16 AND R17 NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO. 103079/26 R1 TO R6, R8, R9, AND R12 TO R15 ARE NOT NECESSARY PARTIES VIDE CT
51	CRP/2444/2026 IA 1/2026(Stay Petition)	P. Srinivas Reddy Vs	P VENKAT REDDY	SHYAM S AGRAWAL	SANGAREDD Y

	Petition)	N. Srinivas			R1 APP BY M/S. SHYAM S. AGARWAL, CAVEATOR.
52	CRP/2453/2026 IA 1/2026(Stay Petition)	B. Murali Goud Vs Shampuram Venkatesh	L VENKATESHWAR RAO		SANGAREDD Y R1 AND R2 NOTICE (ITEM BAGGED) R3 NOTICE DELIVERED AS PERMEMO FILED VIDE USR NO.103144/26 R4 TO R9 ARE NOT NECESSARY PARTIES VIDE CT
53	CRP/2473/2026 IA 1/2026(Stay Petition)	Government of A.P. Vs J. Yeshaiah	GP FOR ARBITRATION	P VENKAT REDDY (R2)	SANGAREDD Y RR 1, 4 DIED PER LRS, RR 2,3,5 TO 7 APP. BY P. VENKAT REDDY
54	CRP/2490/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition)	Koduru Swarna alias Suvarna Reddy Vs Veerareddy Sudheer Reddy	NIRAJA G		JANGAON R7, R10, R11, R16 AND R17 NOTICE SENT MEMO FILED VIDE USR NO. 103074/26 R1 TO R6, R8, R9 AND R12 TO R15 ARE NOT NECESSARY PARTIES VIDE CT
55	CRP/2493/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition)	Koduru Swarna @ Suvarna Reddy Vs Veerareddy Sudheer Reddy	NIRAJA G		JANGAON R7, R10, R11, R16 AND R17 NOTICE SENT NOT YET RETURNED MEMO FILED VIDE USR NO. 103076/26 R1 TO R6, R8, R9, AND R12 TO R15 ARE NOT NECESSARY PARTIES VIDE CT
56	CRP/2501/2026 IA 1/2026(Stay Petition)	Smt. Devi Maruthi, Vs Katarapu @ Buyyani Saibaba,	G SUNDARESAN		SANGAREDD Y R1 TO R4 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED
57	CRP/2579/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	The Regional Manager Vs Muppanna Soujanya	U SHANTHI BHUSHAN RAO (SC FOR TGSRTC)		SANGAREDD Y
58	CC/2896/2026	S. Suryanaraya Murthy,	A YADAVA REDDY	GP FOR FINANCE	SANGAREDD

		Vs Sri Sandeep Kumar Sultania, I.A.S		PLANNING GP FOR PANCHAYAT RAJ RURAL DEV (R5)	Y
59	CC/2999/2026	Sri Laxmi Venkatramana Constructions Vs Sri M Dana Kishore, IAS	ALLAM RAMESH	GP FOR MCPL ADMN URBAN DEV	MEDAK
60	CC/3341/2026 IA 1/2026(Dispense with Petition)	M/s Excel Sports Vs Sri. Sandeep Kumar Sultania, IAS	BOMMERA RAHUL KUMAR	GP FOR FINANCE PLANNING BHANO THU HUSSAIN (R3)	HYDERABAD
61	CC/3342/2026	M/s Excel Sports Vs Sri. Sandeep Kumar Sultania, IAS	BOMMERA RAHUL KUMAR	GP FOR FINANCE PLANNING BHANO THU HUSSAIN (R3)	HYDERABAD
62	CC/3400/2026	M/s Excel Sports Vs Sri. Sandeep Kumar Sultania, IAS	BOMMERA RAHUL KUMAR	GP FOR FINANCE PLANNING S BHOOPAL REDDY (SC FOR STATE RESIDENTIAL EDUCATIONAL SOCIETY) (R3)	HYDERABAD
63	CC/3402/2026	Errolla Srinivas Vs Sri Sanjay Jaju- IAS	RAMAVARAM CHANDRASHEKAR REDDY	GP FOR GENERAL ADMINISTRATION (R2)	HYDERABAD
64	CC/3518/2026	Baldu Venu Vs Dr. Satya Sharada, IAS	B H R CHOWDARY		WARANGAL
65	CC/3570/2026	Sk. Asha Begum Vs Sri K.Surendra Mohan, I.A.S	V JAGAPATHI		BHADRADRI KOTHAGUDE M
66	WP/11766/2026 IA 1/2026(Direction Petition)	Syed Sha Abbas Mohiuddin Quadri Vs The State of Telangana,	BADDAM ARAVIND REDDY	GP FOR MEDICAL HEALTH FW GP FOR INFORMATION TECHNOLOGY (R3)	HYDERABAD
67	WP/18310/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition)	Sri Raja Rajeswari Construction (India) Private Limited Vs The State of Telangana	M/S. UNNAM LAW FIRM	GP FOR FORESTS GP FOR REVENUE (R6)	MAHABUBNA GAR
68	WP/18311/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition)	M/s. Sree Lakshmi Narasimha Vs The State of Telangana	M/S. UNNAM LAW FIRM	GP FOR FORESTS	MAHABUBNA GAR
69	WP/20715/2026 IA 1/2026(Suspension Petition)	Ranga Reddy District Fair Price Shop Dealers Welfare Society Vs State of Telangana	C RAMACHANDRA RAJU	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2)	RANGA REDDY
70	WP/21654/2026 IA 1/2026(Suspension Petition) IA 2/2026(Amendment Petition)	Tatipelli Srinivas Vs The State of Telangana	KONDADI AJAY KUMAR	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R5)	MANCHERIAL
71	WP/21704/2026 IA 1/2026(Direction Petition)	M/s., Sri Associates Vs State of Telangana	SRICHARAN TELAPROLU	GP FOR ENERGY GP FOR FINANCE PLANNING (R6) GP FOR TOURISM (R3)	MEDCHAL- MALKAJGIRI

72	WP/22483/2026 IA 1/2026(Direction Petition)	GVajrapathi Vs The State of Telangana	BETHI VENKATESWARLU	GP FOR SCIENCE TECHNOLOGY GP FOR INFORMATION TECHNOLOGY (R1)	MAHABUBNA GAR
73	WP/24275/2026 IA 1/2026(Direction Petition)	Azher Ayesha Vs The State of Telangana,	K RAMACHANDRA	GP FOR CIVIL SUPPLIES	HYDERABAD
74	WP/25715/2026 IA 1/2026(Direction Petition)	Verukonda Srinivas Vs The State of Telangana	P SRIDHAR RAO	GP FOR FORESTS	PEDDAPALLI
75	WP/26472/2026 IA 1/2026(Direction Petition)	Miryala Chandramouli Vs State of Telangana	K RAMA SUBBA RAO	GP FOR WOMEN DEV CHILD WELFARE	YADADRI BHUVANAGIRI
76	WP/26686/2026 IA 1/2026(Direction Petition)	Bandari Venkatesham Vs The State of Telangana	S SRIDHAR	GP FOR FINANCE PLANNING	RAJANNA SIRCILLA
77	WP/27214/2026 IA 1/2026(Direction Petition)	M/s Sri Rama Rice Industries Vs The State of Telangana	GUJJULA MADHUSUDAN	GP FOR CIVIL SUPPLIES	NIZAMABAD
78	WP/27475/2026 IA 1/2026(Direction Petition)	Rahul Ganapati Shivpuje Vs The State of Telangana	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	SANGAREDD Y
79	WP/27720/2026 IA 1/2026(Direction Petition)	M/s.Sri Krishna Saw Mill and Timber Depot, Vs The State of Telangana,	RAJ KUMAR RUDRA	GP FOR FORESTS	MEDAK
80	WP/28199/2026 IA 1/2026(Suspension Petition)	M/s. Mahadeva Industries (Mill Code - 175829) Vs The State of Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	MAHABUBAB AD

ADMISSION (CIVIL SUPPLIES)

81	WP/34894/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition)	M/s. S.R.Trading Company Vs The State of Telangana	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	SANGAREDD Y
82	WP/34929/2025 IA 1/2025(Direction Petition)	S.R.Trading Company Vs The State of Telangana	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	MEDCHAL- MALKAJGIRI
83	WP/7765/2026 IA 1/2026(Direction Petition)	Shaik Siddiq Vs State of Telangana,	K DURGA PRASAD	GP FOR CIVIL SUPPLIES	KAMAREDDY
84	WP/25073/2026 IA 1/2026(Direction Petition)	Chatla Srinu Vs State of Telangana	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES	KHAMMAM

ADMISSION (ENDOWMENTS)

85	WP/12969/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Akula Baswaraj Vs The State of Telangana	RADHIKA PALLA	GP FOR ENDOWMENTS GP FOR REVENUE (R7) GP FOR REVENUE (R4) GP FOR REVENUE (R8) GP FOR REVENUE (R6) GP FOR ROADS BUILDINGS (R2) GP FOR PANCHAYAT RAJ RURAL DEV (R6) GP FOR REVENUE (R5)	VIKARABAD
86	WP/25018/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Sathuluri Govinda Rao Vs The State of Telangana	Dr CHALLA SRINIVASA REDDY	GP FOR ENDOWMENTS V BRAHMAIAH CHOWDARY GP FOR HOME (R6)	SURYAPET

ADMISSION (STAMPS AND REGISTRATION)

87	WP/30852/2022 IA 1/2022(Suspension Petition) IA 2/2022(Implead Petition) IA 3/2022(Vacate Stay Petition) WP/31138/2022 WP/31178/2022 WP/31191/2022	Sri Chigumala Avinash, Vs The State of Telangana and 4 others	K. KIRAN MAYEE	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R2) GP FOR REVENUE	HYDERABAD
88	WP/31138/2022 IA 1/2022(Suspension Petition) IA 2/2022(Implead Petition) IA 3/2022(Vacate Stay Petition)	SMT. CHIGUMALA SHAILAJA Vs THE STATE OF TELANGANA	K. KIRAN MAYEE	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R2) GP FOR REVENUE	HYDERABAD
89	WP/31178/2022 IA 1/2022(Suspension Petition) IA 3/2022(Vacate Stay Petition)	SMT. DODDI SWETHA Vs THE STATE OF TELANGANA AND 40THERS	K. KIRAN MAYEE	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R2) GP FOR REVENUE	HYDERABAD
90	WP/31191/2022 IA 1/2022(Suspension Petition) IA 2/2022(Implead Petition) IA 3/2022(Vacate Stay Petition)	M/S. SAI KRISHNA CONSTRUCTIONS Vs THE STATE OF TELANGANA	K. KIRAN MAYEE	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R2) GP FOR REVENUE	HYDERABAD
91	WP/29917/2023 IA 1/2023(Direction Petition)	Dr.Bangari Swamy Vs The State of Telangana	P SAJAN KUMAR	GP FOR STAMPS AND REGISTRATION N VISHAL (R5)	KARIMNAGAR
92	WP/35303/2025 IA 1/2025(Direction Petition) WP/34833/2025 WP/34848/2025 WP/34852/2025 WP/34884/2025 WP/34887/2025	Maske Sanju Vs The State of Telangana	S RAM BABU	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
93	WP/34833/2025 IA 1/2025(Direction Petition)	PALATI RAKESH Vs THE STATE OF TELANGANA	S RAM BABU	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
94	WP/34848/2025 IA 1/2025(Direction Petition)	PALATI RAKESH Vs THE STATE OF TELANGANA	S RAM BABU	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
95	WP/34852/2025 IA 1/2025(Direction Petition)	JETTA YADAGIRI Vs THE STATE OF TELANGANA	S RAM BABU	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
96	WP/34884/2025 IA 1/2025(Direction Petition)	SHAIK MOOSA MANSOORI Vs THE STATE OF TELANGANA	S RAM BABU	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
97	WP/34887/2025 IA 1/2025(Direction Petition)	SHAIK SHAIK MOOSA MANSOORI Vs THE STATE OF TELANGANA	S RAM BABU	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
98	WP/38378/2025 IA 1/2025(Direction Petition)	AMEERAVARAPU RADHA SHARMA Vs THE STATE OF TELANGANA	G RAJESHWAR REDDY	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
99	WP/4850/2026 IA 1/2026(Direction Petition)	Naseem Sultana Vs The State of Telangana	T KRISHNA KUMAR	GP FOR SERVICES I	HYDERABAD

ADMISSION (Forest)

100	WP/23507/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	Mohd Lateef Khan Vs The State of Telangana	Mohd Lateef Khan(PARTY IN PERSON)	GP FOR FORESTS - (R4) - (R9) SYED AHMED (R7) G M RAVI KUMAR (R8) KHUZAIMAH JAMALI (SC FOR TSWB) (R5) G M RAVI KUMAR (R6) - (R3)	HYDERABAD
101	WP/2088/2025 IA 1/2025(Stay Petition) IA 2/2025(Vacate Stay Petition) WP/2544/2026 WP/26477/2025 WP/31429/2025	M/s. LSR Engineering Private Limited., Vs The State of Telangana	SUMITH RAJ	ADDL ADVOCATE GENERAL GP FOR FORESTS	MAHABUBAB AD
102	WP/26477/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition) IA 1/2026(Amendment Petition) IA 2/2026(Implead Petition)	ANGOTHU KISHAN Vs THE STATE OF TELANGANA	L ARAVIND REDDY	ADDL ADVOCATE GENERAL GP FOR FORESTS	MAHABUBAB AD
103	WP/31429/2025 IA 1/2025(Stay Petition) IA 1/2026(Vacate Stay Petition)	GANKIDI VENKATESHWAR REDDY Vs THE STATE OF TELANGANA	L ARAVIND REDDY	ADDL ADVOCATE GENERAL GP FOR FORESTS	MAHABUBAB AD
104	WP/2544/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	SRI LINGALA SUDHEER REDDY Vs THE STATE OF TELANGANA	L ARAVIND REDDY	GP FOR FORESTS ADDL ADVOCATE GENERAL (R8)	MAHABUBAB AD
105	WP/16587/2025 IA 1/2025(Direction Petition) IA 1/2026(Dispense with Petition)	Chiraan Palace Trust Vs State of Telangana	C TULASI KRISHNA	GP FOR FORESTS N BHUJANGA RAO Deputy Solicitor General of India (R5) GP FOR REVENUE (R9)	HYDERABAD
106	WP/18345/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	Dolukala Posakka Vs The State of Telangana	MACHA SAI KRISHNA	GP FOR FORESTS GP FOR REVENUE (R5)	MANCHERIAL
107	WP/23737/2026 IA 1/2026(Direction Petition) IA 2/2026(Extension Petition)	Gajavelli Purushotham Vs The State of Telangana	SRINIVAS REDDY KARRA	GP FOR FORESTS GP FOR REVENUE (R6)	PEDDAPALLI
108	WP/27222/2026 IA 1/2026(Direction Petition)	Sri Challapalli Srinivasa Rao, Vs The State of Telangana	VENKATA SATYANARAYANA RAMA PRASAD CH	GP FOR MCPL ADMN URBAN DEV GP FOR MINES AND GEOLOGY (R5) GP FOR ENVIRONMENT (R2)	KHAMMAM

ADMISSION (FOOD)

109	WP/35786/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition)	The Fruit Commission Agents Association, Vs State of Telangana,	M SRINIVAS	GP FOR AGRICULTURE ADDL ADVOCATE GENERAL (R2)	RANGA REDDY
-----	---	--	------------	---	----------------

ADMISSION (TRANSPORT)

110	WP/19628/2024 IA 1/2024(Direction Petition)	M/s. Elecon Engineering Co. Ltd Vs The State of Telangana	THIMMARAJU RAMCHANDRA RAO	GP FOR TRANSPORT	ADILABAD
-----	---	---	------------------------------	------------------	----------

ADMISSION (WOMEN & CHILD WELFARE)

111	WP/9842/2026 IA 1/2026(Direction Petition)	Metupally Ammayee Vs The State of Telangana	G RAVI CHANDRA SEKHAR	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) G SAMPADA (SC FOR CENTRAL GOVT) (R4) GP FOR REVENUE (R6)	HANUMAKON DA
112	WP/9886/2026 IA 1/2026(Direction Petition)	Gangipelly Venu, Vs The State of Telangana,	G RAVI CHANDRA SEKHAR	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R8) G SAMPADA (SC FOR CENTRAL GOVT) (R4)	KHAMMAM
113	WP/23894/2026 IA 1/2026(Direction Petition)	BALABHADRA SHIVA SHANKAR Vs THE STATE OF TELANGANA	SAMEER ANURAG JESHTADI	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4) GP FOR REVENUE (R6)	RANGA REDDY

ADMISSION (FISHERIES)

114	WP/20956/2026 IA 1/2026(Direction Petition) WP/29942/2025 WP/38720/2025	Thattari Jagan Vs The State of Telangana	V T KALYAN	GP FOR FISHERIES GP FOR REVENUE (R2)	SIDDIPET
115	WP/29942/2025 IA 1/2025(Stay Petition)	THATTARI JAGAN Vs THE STATE OF TELANGANA	V T KALYAN	GP FOR ANIMAL HUSBANDARY D L PANDU (R4)	SIDDIPET
116	WP/38720/2025 IA 1/2025(Suspension Petition)	THATTARI JAGAN Vs THE STATE OF TELANGANA	V T KALYAN	GP FOR FISHERIES D L PANDU (R4)	SIDDIPET

ADMISSION - RIGHT TO INFORMATION ACT

117	WP/41184/2022 IA 1/2024(Amendment Petition) WP/12624/2024 WP/41185/2022 WP/41186/2022 WP/41187/2022	Basant Kumar Soni Vs The Central Public information Officer	Basant Kumar Soni(PARTY IN PERSON)	M/S. N LEGAL HYDERABAD	HYDERABAD
118	WP/41185/2022 IA 1/2024(Amendment Petition)	BASANT KUMAR SONI Vs THE CENTRAL PUBLIC INFORMATION OFFICER	Basant Kumar Soni(PARTY IN PERSON)	M/S. N LEGAL HYDERABAD	HYDERABAD
119	WP/41186/2022 IA 1/2024(Amendment Petition)	BASANT KUMAR SONI Vs THE CENTRAL PUBLIC INFORMATION OFFICER	Basant Kumar Soni(PARTY IN PERSON)	M/S. N LEGAL HYDERABAD	HYDERABAD
120	WP/41187/2022 IA 1/2022(Direction Petition) IA 1/2024(Amendment Petition)	BASANT KUMAR SONI Vs THE CENTRAL PUBLIC INFORMATION OFFICER AND 4 OTHERS	Basant Kumar Soni(PARTY IN PERSON)	M/S. N LEGAL HYDERABAD SHIREEN SETHNA BARIA (R4) - (R5) - (R2) - (R3)	HYDERABAD
121	WP/12624/2024 IA 1/2024(Direction Petition)	BASANT KUMAR SONI Vs THE CENTRAL PUBLIC INFORMATION OFFICER	Basant Kumar Soni(PARTY IN PERSON)	M/S. N LEGAL HYDERABAD	HYDERABAD
122	WP/6444/2026 IA 1/2026(Direction Petition) WP/6472/2026	Telangana Recognized Schools Management Association Vs The State of Telangana	S S.NAGESWARAREDDY	GP FOR EDUCATION GP FOR INFORMATION TECHNOLOGY (R2)	HYDERABAD
123	WP/6472/2026 IA 1/2026(Direction Petition)	TELANGANA RECOGNIZED SCHOOL MANAGEMENT ASSOCIATION, Vs THE STATE OF TELANGANA	S S.NAGESWARAREDDY	GP FOR EDUCATION GP FOR INFORMATION TECHNOLOGY (R11)	HYDERABAD

124	WP/7872/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Sri. Motku Chinna Muthenna Vs The State of Telangana	PARIMALA PARIGI	GP FOR REVENUE GP FOR INFORMATION TECHNOLOGY (R3)	NIZAMABAD
125	WP/18725/2026 IA 1/2026(Direction Petition)	Pasula Mallesham, Vs The State of Telangana,	VADEENDRA JOSHI	GP FOR ROADS BUILDINGS GP FOR REVENUE (R2)	MEDAK

INTERLOCUTORY

126	WP/3467/2023 IA 1/2023(Direction Petition) IA 1/2024(Extension Petition) IA 2/2024(Implead Petition) IA 3/2024(Vacate Stay Petition) IA 4/2024(Direction Petition)	Sri Pochamma Temple Vs The State of Telangana	VORA RAVI KUMAR	GP FOR ENDOWMENTS AKELLA SREENIVAS RAO	HYDERABAD
127	WP/13956/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	M/s Sri Malikarjuna Traders Vs The State of Telangana	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	SANGAREDD Y
128	IA/2/2026(Review Petition) CRP/3079/2025	M/ s. Life Style Projects Vs P. Vittal Reddy	P RAJENDER REDDY	V SEETHARAMA AVADHANI	SANGAREDD Y R1 AND R2 APP BY V.SETHA RAMA VADHANI (18009) MEMO FILED VIDE USR NO. 93375/25

FINAL HEARING

129	WP/35594/2024 IA 1/2024(Direction Petition) IA 1/2025(Vacate Stay Petition)	G. NARAYANA, Vs THE STATE OF TELANGANA	BOYENI SRINIVAS	GP FOR STAMPS AND REGISTRATION null G ASHOK (R6)	RANGA REDDY
-----	---	--	-----------------	---	----------------

PART-HEARD

130	WP/24092/2021 IA 1/2021(Suspension Petition) IA 2/2021(Suspension Petition) IA 1/2022(Permission Petition) IA 1/2024(Implead Petition) IA 2/2024(Implead Petition) WP/15171/2026	M/s. A V Madhura Nagar Plot Owners Welfare Association Vs The State of Telangana and 7 others	M/S. UNNAM LAW FIRM	GP FOR SOCIAL WELFARE GP FOR STAMPS AND REGISTRATION (R4) FARHAN AZAM KHAN (SC FOR TSWB) (R2)	RANGA REDDY
131	WP/15171/2026 IA 1/2026(Suspension Petition)	CHAMALA NIRANJAN REDDY, Vs THE STATE OF TELANGANA,	ATLA ABHINANDHAN REDDY	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
132	WP/13213/2025 IA 1/2025(Direction Petition) WP/34155/2025 WP/40246/2025	Amaladasu Rudra Murthy Vs The Child Development Project Officer	KARUNAKAR REDDY	GP FOR WOMEN DEV CHILD WELFARE B MADHAVI (R7) GP FOR HOME (R6) B MADHAVI (R9)	BHADRADRI KOTHAGUDE M
133	WP/34155/2025 IA 1/2025(Direction Petition)	JEELLA LAXMAN Vs THE STATE OF TELANGANA	SABAVAT KRISHNA	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4) GP FOR REVENUE (R6)	RANGA REDDY

134	WP/40246/2025 IA 1/2025(Direction Petition)	ELUGATHI THIRUPATHI Vs THE STATE OF TELANGANA	R ANURAG	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R5)	MANCHERIAL
135	WP/33839/2025 IA 1/2025(Suspension Petition) IA 2/2025(Stay Petition) IA 3/2025(Vacate Stay Petition) IA 5/2025(Additional Documents Petition) IA 1/2026(Additional Documents Petition)	Sekhmet Pharmaventures Private Limited Vs State of Telangana	KAILASH NATH P S S	GP FOR WOMEN DEV CHILD WELFARE EKTA BAHL (R3) EKTA BAHL	RANGA REDDY

COURT NO. 11

THE HONOURABLE MRS JUSTICE SUREPALLI NANDA

To be heard on Tuesday the 25th day of August 2026 (AT 3:45 PM)

(DAILY LIST-1)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
SPECIALLY IDENTIFIED CASES					
136	WP/22937/2016 IA 1/2016(WPMP 28215/2016)(Directio n Petition) CC/498/2016 WP/430/2016	Mohammed Abid, Vs State of Telangana,	BHANU PRIYA G	GP FOR AGRICULTURE ADDL ADVOCATE GENERAL (R24)	HYDERABAD
137	WP/430/2016 IA 3/2016(WVMP 930/2016)(Vacate Stay Petition) IA 4/2016(WVMP 963/2016)(Vacate Stay Petition) IA 1/2021(Direction Petition) IA 2/2021(Amendment Petition)	MOHAMMED ABID, Vs STATE OF TELANGANA,.	BHANU PRIYA G	GP FOR AGRICULTURE ADDL ADVOCATE GENERAL (R19) G NEERAJA REDDY(SC FOR TG AGRL M C) G NEERAJA REDDY(SC FOR TG AGRL M C) (R18) PODILA HARI PRASAD (R17)	HYDERABAD
138	CC/498/2016 IA 1/2016(APPL 309/2016)(Direction Petition)	MOHAMMED ABID, Vs DR.A.SHARATH, IAS,	BHANU PRIYA G	GP FOR AGRICULTURE ADDL ADVOCATE GENERAL (R52)	HYDERABAD
139	CC/407/2020 IA 1/2020(Leave Petition) CC/406/2020 CC/408/2020 WP/4611/2020 WP/7904/2020 WP/36909/2015	Durgampudi Narapu Reddy and 5 others Vs Sri V. Thirumala Rao and another	D V N ACHARYA	MANOJ KUMAR AKULA GP FOR FORESTS (R1)	KHAMMAM R 1 NOTICE SERVED. R 2 NOTICE SENT RETD UNSERVED. (ADDRESSEE LEFT).
140	WP/36909/2015 IA 1/2015(WPMP 47539/2015)(Directio n Petition) IA 1/2020(Implead Petition)	DURGAMPUDI NARAPU REDDY AND 8 OTHERS Vs THE STATE OF TELANGANA., REVENUE DEPT AND 4 OTHERS	R ANNAPURNA	GP FOR REVENUE MANOJ KUMAR AKULA (R2) KADARU PRABHAKAR RAO GP FOR FORESTS (R11)	KHAMMAM
141	CC/406/2020 IA 1/2020(Leave Petition)	MEDAGAM VENKATESWARA REDDY Vs SRI V. THIRUMALA RAO	MUMMANENI SRINIVASA RAO	MANOJ KUMAR AKULA GP FOR FORESTS (R1)	KHAMMAM
142	CC/408/2020 IA 1/2020(Leave Petition)	BHUKYA VALYA Vs SRI V. THIRUMALA RAO	SARDAR JASBEER SINGH	GP FOR FORESTS	KHAMMAM order dt 3/4/2024 RR 1,5,6&7 NOTICE SERVED. RR2&3 NOTICE SENT RETD UNSERVED (Addressee left) R4 NOTICE SENT RETD UNSERVED. (NO SUCH PERSON IN THIS ADDRESS)
143	WP/4611/2020 IA 1/2020(Direction Petition)	BAGAVATH THAURYA AND 8 OTHERS Vs THE STATE OF TELANGANA AND 9 OTHERS	PULLA RAO YELLANKI	GP FOR FORESTS GP FOR REVENUE (R2) GP FOR HOME (R9) MANOJ KUMAR AKULA (R7)	KHAMMAM

144	WP/7904/2020 IA 1/2020(Direction Petition) IA 1/2023(Leave Petition)	SINGAMREDDYANKI REDDY AND 2 OTHERS Vs THE STATE OF TELANGANA AND 6 OTHERS	D V N ACHARYA	GP FOR REVENUE GP FOR FORESTS (R3) GP FOR HOME (R5)	KHAMMAM
145	CC/1340/2021 IA 1/2021(Direction Petition)	Rahuls Medical and Health Services Society Vs Smt. Divya and 2 Others	N BHASKER RAO		MAHABUBNA GAR R 1 NOTICE SENT THROUGH THE CHIEF JUDGE CITY CIVIL COURT HYDERABAD AND BY RPAD NOT YET RETD SERVED. RR 2 AND 3 NOTICE SENT THROUGH THE DISTRICT JUDGE MAHABUBNA GAR DISTRICT AT MAHABUBNA GAR AND BY RPAD NOT YET RETD SERVED.
146	CC/987/2023 IA 1/2023(Leave Petition)	Thatikonda Narsimlu (Died) Vs Sri. P. Ramana	K VENUMADHAV	C HARI PREETH (SC FOR TG AGRL M C)	KARIMNAGAR
147	CC/1266/2023	Smt.P. Harshitha Vs Sri.Ravinde Reddy,	PONNAM MAHESH BABU	GP FOR CIVIL SUPPLIES	SANGAREDD Y
148	CC/1375/2023	Katakam Mruthyunjayam Vs Dr. Mohd. Ameer	THIMMARAJU RAMCHANDRA RAO	N GANGADHAR	KARIMNAGAR
149	CC/1828/2023	Shaik Masroof Hussain Vs Dr.M.Mansoor Hussain	V T KALYAN	ABDUL QUDDUS MOHD SHEELAM ASHOK REDDY (R2)	HYDERABAD RR-1&2 NOTICE SENT THROUGH DJ, MEDCHAL MALKAJGIRI DIST AT MALKAJGIRI AND BY RPAD NOT YET RETD SERVED.
150	CC/1162/2024 IA 1/2024(Amendment Petition)	Sri.Banoth Narsimha Vs Mr. V.P.Goutham District Collector	RAJA SHEKAR RAO SALVAJI		MAHABUBAB AD
151	CC/1836/2024	Smt .D.Shakuntala Vs K.Shashanka,	D V SRINIVASA RAO	GP FOR REVENUE	RANGA REDDY
152	CC/2142/2025	S. Cheralu Vs Sri Rahul Bojja, I.A.S.	C RAJA SEKHAR REDDY	GP FOR SERVICES I (R3)	WARANGAL
153	CC/2691/2025 CC/2882/2026	Boeini Srikanth Vs Mr. Tareq Ansari	SUBRAMANYAM DARABOINA	V PADAMNARAYAN GP FOR SOCIAL WELFARE (R2) GP FOR FINANCE PLANNING (R4) GP FOR FINANCE PLANNING (R3)	HYDERABAD

154	CC/2882/2026	K.NAGORAO Vs SRI SANDEEP KUMAR SULTANIA IAS	RAMU NALLAMOTHU	GP FOR SERVICES III	ADILABAD
155	CC/3267/2025	G.Rajeswar Rao Vs Sri Sandeep Kumar Sultania, I.A.S.	N JANARDHAN REDDY		WARANGAL